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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

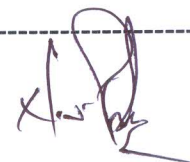
APPLICATION NUMBER :
PETITION NUMBER : TCA/12/2016
NAME OF THE PETITIONER(S) : Roopa G Pai
NAME OF THE RESPONDENT(S) : Sterlite Industries (India) Limited & Another
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. N.V. PRAKASH
FOR UDHYA SHANKAR ASSOCIATES

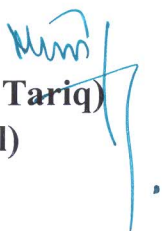
COUNSEL FOR PETITIONER,



ORDER

Shri N V Prakash, counsel for petitioner present. No representation on behalf of R1 & R2. During the last hearing the PCS representing R1 & R2 had been directed to bring stay order from the High Court in relation to the appeal pending or implement the order under reference subject to the outcome of the appeal. A direction was given to report to the Bench. There is no representation on behalf of R1 & R2, which appears to be deliberate, therefore, they are proceeded ex parte. Counsel for the petitioner is directed to submit the arguments by the next date of hearing. Put up on 30.11.2016 at 10. 30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

